

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 100(ND)/2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.11.2017**

**NAME OF THE COMPANY: Mr. Gyan Prakash Sharma V/s. M/s. S.R.G.
Polypet Pvt. Ltd.**

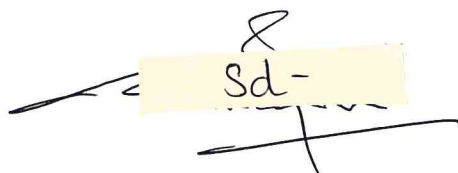
SECTION OF THE COMPANIES ACT: 241/242

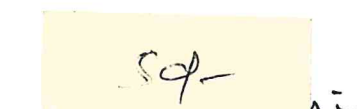
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s):	Mr. Mansumyer Sigh, Advocate		
	For the Respondent (s):	Mr. Rajan Khanna, Advocates for R-3 & 4 Mr. Rohan Yadav, for R-13 Mr. Pankaj Bhagat, Advocate for R-9		

ORDER

Ld. Counsel for the applicant prays for a disposal of his application.
Written submissions with reference to the page numbers to be filed by both
the parties.

To come up for final hearing on 20th November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)